

draft

HIGH COURT OF SIKKIM
GANGTOK

No. 6912/HCS

Date : 26.08.2019

NOTICE

In pursuance of Notification No.10/HCS dated 15.06.2019 published in Sikkim Government Gazette on 09.07.2019, the High Court of Sikkim has received three applications from the following Advocates to be designated as Senior Advocates under the High Court of Sikkim (Designation of Senior Advocates) Rules, 2019 :-

- (1) Mr. Ajay Rathi, Advocate,
- (2) Dr. (Ms.) Doma T. Bhutia, Advocate,
- & (3) Mr. Jorgay Namka, Advocate.

In terms of Rule [4] (vii) of the said Rules, 2019, suggestions/views from the members of the Bar and other stakeholders are hereby invited against the proposed designation of the above Advocates within a period of 15 days from today, i.e. on or before 09.09.2019.

Any view(s)/suggestion(s) after 09.09.2019 shall not be entertained.

BY ORDER.

N. T. Sharma
**REGISTRAR GENERAL/
MEMBER, PERMANENT SECRETARIAT**